

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. Interlocutory Application (IBC)(Liq.)/23/2024
In C.P. (IB)/862(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024

NAME OF THE PARTIES: Prakash Kukreja
IN THE MATTER OF
Gracious Communications Pvt. Ltd.
V/s
Vijaygroup Housing Pvt Ltd
Section: Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 9 of (IBC)

ORDER

Interlocutory Application (IBC)(Liq.) No. 23/2024:- Adv. Vishnu Shriram
a/w Adv. Srishti Kapoor appeared for the Applicant. At his request, list the
matter on **17.05.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)